

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 214 OF 2017**

**Dated: 10<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Haryana Vidyut Prasaran Nigam Ltd. .... Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nishant Ahlawat  
Mr. Nishant Sharma

**ORDER**

As agreed by learned counsel for the parties, list the matter for  
hearing on **11.12.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*